## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/2016

NAME OF THE PETITIONER(S) : S. ALAGURAJAN

NAME OF THE RESPONDENT(S)

: M/s CHERAN HOTELS PVT LTD + 11

UNDER SECTION

: 241/242

S.N	lo. Name (in Capital)	Represented by	Signature
(1)	Cipiviskno	Counsel For	Sai Vil
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## **ORDER**

Counsel for petitioner present. Counsel for R1, R3, R8, R9, counsel for R4 and counsel for R7 are present. Time extended at their request for submitting arguments of both sides. Put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)